

**In the Court of HAREESHA A.  
5th ADDL. DISTRICT & SESSIONS JUDGE,  
DEVANAHALLI**

**Cause List dated 08.09.2020**

| <b>MORNING SESSION</b>   |                    |                              |                              |
|--------------------------|--------------------|------------------------------|------------------------------|
| <b>Sl.No.</b>            | <b>Case Number</b> | <b>Petitioner's Advocate</b> | <b>Respondent's Advocate</b> |
| 1                        | R.A.15043/2018     | T.N. Shivareddy              | S.V.R.                       |
| 2                        | R.A.15042/2018     | G.R. Prakash                 | G.S.                         |
| 3                        | R.A.15056/2017     | K.R. Anantha Murthy          | T.S.R.                       |
| 4                        | M.A.15017/2020     | V. Anand                     | M.G.P.                       |
| 5                        | M.A.15018/2020     | V. Anand                     | M.G.P.                       |
| 6                        | M.A.15059/2019     | S.N.T.                       |                              |
| 7                        | M.A.15060/2019     | S.N.T.                       |                              |
| 8                        | M.A.15061/2019     | S.N.T.                       |                              |
| 9                        | M.V.C.62/2019      | Shiva Kumar M.               | K.N.M.                       |
| 10                       | M.V.C.114/2019     | D.N.N                        | R.B.R.                       |
| 11                       | M.V.C.115/2019     | D.N.N                        | R.B.R.                       |
| 12                       | M.C.15015/2020     | Mallikarjuna Swamy           | S.M.A.                       |
| 13                       | M.C.15017/2020     | S.V. Sridhar                 | S.L.K.                       |
| 14                       | M.C.15144/2020     | M.S. Raghavendra             |                              |
| 15                       | P & SC 15015/2019  | A.N.N.                       |                              |
| <b>AFTERNOON SESSION</b> |                    |                              |                              |
| 1                        | Crl.A.15004/2019   | K. Kumar                     | K.V.M.                       |
| 2                        | Crl.A.15016/2019   | H. Mallan Goud               |                              |
| 3                        | P & SC 15010/2020  | G. Veerendra Babu            |                              |
| 4                        | Ex.15038/2019      | Harsha R.                    |                              |
| 5                        | Ex.15039/2019      | Harsha R.                    |                              |
| 6                        | Ex.15040/2019      | Harsha R.                    |                              |
| 7                        | Ex.15041/2019      | Harsha R.                    |                              |
| 8                        | Ex.15042/2019      | Harsha R.                    |                              |
| 9                        | Ex.15043/2019      | Harsha R.                    |                              |
| 10                       | Ex.15044/2019      | Harsha R.                    |                              |
| 11                       | Ex.15045/2019      | Harsha R.                    |                              |
| 12                       | Ex.15046/2019      | Harsha R.                    |                              |
| 13                       | Ex.15047/2019      | Harsha R.                    |                              |
| 14                       | Ex.15048/2019      | Harsha R.                    |                              |

|                          |                     |                 |      |
|--------------------------|---------------------|-----------------|------|
| 15                       | Ex.15050/2019       | Harsha R.       |      |
| <b>Judgment \ Orders</b> |                     |                 |      |
| 1                        | M.V.C.67/2017       |                 |      |
| 2                        | M.V.C.67/2017       |                 |      |
| 3                        | CrI.Misc.15115/2020 | Chetan Kumar S. | P.P. |

In the court of 1 ADDITIONAL SENIOR CIVIL JUDGE & J.M.F.C., DEVANAHALLI.  
Cause List, Dated 08-09-2020.

| <b>MORNING SESSION</b>                       |      |         |  |
|--|------|---------|--|
| <b>HEARING</b>                               |      |         |  |
| <b>Case No.</b>                              |      |         | <b>Plaintiff / Defendants Name</b>           |
| 1.   | O.S. | 244/11  | - Venkataramanappa V/s. Srinivas             |
| 2.   | O.S. | 569/20  | - Lakshamma V/s. Narayanaswamy               |
| 3.   | O.S. | 90/07   | - B.M. Jayarama Shetty V/s. B.N. Muni Shetty |
| 4.   | O.S. | 365/18  | - Kamakshamma V/s. Ramanjappa                |
| 5.   | O.S. | 1955/06 | - Chikkanna V/s. Ramanjappa                  |
| 6.   | O.S. | 936/19  | - Chowdamma V/s. Appajappa                   |
| 7.   | O.S. | 470/20  | - Subbanna V/s. Kempanna                     |
| 8.   | O.S. | 154/12  | - R. Manjunath V/s. Ramaiah                  |
| 9.   | O.S. | 1068/06 | - Venkatappa V/s. Nanjappa                   |
| 10.  | O.S. | 923/06  | - Muniakshamma V/s. Muniappa                 |
| 11.  | O.S. | 247/16  | - R. Kempanna V/s. Akkappa @ Akkayappa       |
| 12.  | O.S. | 947/06  | - Narayanaswamy V/s. Gundappa                |
| 13.  | O.S. | 987/08  | - Muniyappa V/s. Muniyamma                   |
| 14.  | O.S. | 925/06  | - Renukamma V/s. Kanthamma                   |
| <b>New Suits - Plaintiff/Defendants Name</b> |      |         |  |
| 15.  | O.S. | 623/20  | - Parvathamma V/s. Ashwathamma               |
| <b>AFTERNOON SESSION</b>                     |      |         |  |
| 16.  | O.S. | 992/08  | - Lakshamma V/s. Gowdamma                    |
| 17.  | O.S. | 304/18  | - D.R. Sonnappa V/s. D.R. Krishnappa         |
| 18.  | O.S. | 723/19  | - Jayamma V/s. Akkayamma                     |
| 19.  | O.S. | 763/13  | - V.H. MUnivenkatamma V/s. V.H. Srinivas     |
| 20.  | O.S. | 298/18  | - M. Shobha V/s. Kalamma                     |
| 21.  | O.S. | 545/18  | - Navyashree V/s. H.A. Nagaraju              |
| 22.  | O.S. | 519/18  | - V. Ramanjaneyalu V/s. Nagarathamma         |
| 23.  | O.S. | 438/18  | - M. Nagesh V/s. Channamma                   |
| 24.  | O.S. | 319/11  | - Byramma V/s. Erappa                        |
| 25.  | O.S. | 349/11  | - Sharadamma V/s. Eranna Swamy               |
| 26.  | O.S. | 379/18  | - Nanjamma V/s. Krishamma                    |
| 27.  | O.S. | 534/18  | - Chikkamuniyamma V/s. Lakshmaniah           |
| 28.  | O.S. | 1906/06 | - Majan Bi V/s. Sharifa Bi                   |
| <b>New Suits - Plaintiff/Defendants Name</b> |      |         |  |
| 29.  | M.C. | 31/20   | - Asha V/s. Anand                            |
| 30.  | M.C. | 34/20   | - Nagaraju V/s. Shwetha                      |

I Additional Senior Civil Judge and J.M.F.C.,  
Devanahalli.

**NOTE :** All Advocates are requested to strictly follow SOP dated  
24-07-2020 issued by Hon'ble High Court of Karnataka.

In the court of Pri. SENIOR CIVIL JUDGE & J.M.F.C.,  
DEVANAHALLI, Cause List, **Dated 08-09-2020.**

| <b>MORNING SESSION</b>                       |       |         |                                    |  |
|--|-------|---------|------------------------------------|--|
| <b>HEARING</b>                               |       |         |                                    |  |
| <b>Case No.</b>                              |       |         | <b>Plaintiff / Defendants Name</b> |  |
| <b>1.</b>                                    | O.S.  | 607/16  | -                                  | Lakshmamma V/s. Jayamma                |
| <b>2.</b>                                    | O.S.  | 1094/19 | -                                  | Lakshmamma V/s. Pillappa               |
| <b>3.</b>                                    | O.S.  | 311/14  | -                                  | Ashwathanarayanappa V/s. Byrappa       |
| <b>4.</b>                                    | O.S.  | 766/08  | -                                  | Anand V/s. Honnappa                    |
| <b>5.</b>                                    | O.S.  | 618/18  | -                                  | Veda V/s. Umadevi                      |
| <b>6.</b>                                    | O.S.  | 77/20   | -                                  | Gowramma V/s. Nagamma                  |
| <b>7.</b>                                    | O.S.  | 1928/06 | -                                  | Thimmaiah V/s. Rejendra                |
| <b>8.</b>                                    | O.S.  | 302/15  | -                                  | Narayanaswamy V/s. Chikkasonnappa      |
| <b>9.</b>                                    | O.S.  | 221/14  | -                                  | Gayathamma V/s. Krishna                |
| <b>10.</b>                                   | O.S.  | 758/07  | -                                  | Rathnamma V/s. Anjinappa               |
| <b>11.</b>                                   | O.S.  | 647/08  | -                                  | Channamma V/s. Muniramaiah             |
| <b>12.</b>                                   | O.S.  | 46/10   | -                                  | Prashanth V/s. Shivakumar              |
| <b>New Suits - Plaintiff/Defendants Name</b> |       |         |                                    |  |
| <b>13.</b>                                   | M.C.  | 33/20   | -                                  | Muniraju V/s. Gangalakshmamma          |
| <b>14.</b>                                   | M.C.  | 36/20   | -                                  | A. Pavithra V/s. A. Prkash             |
| <b>15.</b>                                   | Misc. | 26/20   | -                                  | Munirathnamma V/s. B.M. Narasaiah      |
| <b>AFTERNOON SESSION</b>                     |       |         |                                    |  |
| <b>16.</b>                                   | O.S.  | 520/07  | -                                  | Sathyanarayanamurthy V/s. Govindakumar |
| <b>17.</b>                                   | O.S.  | 189/10  | -                                  | Mallesh V/s. Kempamma                  |
| <b>18.</b>                                   | O.S.  | 858/08  | -                                  | Rudraswamy V/s. Shivakumar             |
| <b>19.</b>                                   | O.S.  | 874/16  | -                                  | Munichinnappa V/s. Pillamma            |
| <b>20.</b>                                   | O.S.  | 433/15  | -                                  | Munithayamma V/s. Muniyappa            |
| <b>21.</b>                                   | O.S.  | 765/08  | -                                  | Narayanappa V/s. Rama Rao              |
| <b>22.</b>                                   | O.S.  | 331/06  | -                                  | Rajanna V/s. Lakshmidevamma            |
| <b>23.</b>                                   | O.S.  | 804/08  | -                                  | Pradeepa V/s. Ramakrishnappa           |
| <b>24.</b>                                   | O.S.  | 371/16  | -                                  | Prakash V/s. Murthy                    |
| <b>25.</b>                                   | O.S.  | 210/10  | -                                  | Narayanaswamy V/s. Pillappa            |
| <b>26.</b>                                   | O.S.  | 620/18  | -                                  | Muniyamma V/s. Ramanjinappa            |
| <b>27.</b>                                   | O.S.  | 496/20  | -                                  | Subbalakshmamma V/s. Vasantharaju      |
| <b>28.</b>                                   | O.S.  | 139/20  | -                                  | Rathnamma V/s. Ramaiah @ Ramappa       |
| <b>29.</b>                                   | O.S.  | 813/16  | -                                  | Narayana Raju V/s. Subbalakshmamma     |
| <b>30.</b>                                   | O.S.  | 864/16  | -                                  | Govinda Raju V/s. Subbalakshmamma      |

Pri. SENIOR CIVIL JUDGE & J.M.F.C.,  
Devanahalli.

**NOTE :** All Advocates are requested to strictly follow SOP dated  
24-07-2020 issued by Hon'ble High Court of Karnataka.

In the court of II Addl. SENIOR CIVIL JUDGE & J.M.F.C., DEVANAHALLI,  
Cause List, Dated 08-09-2020.

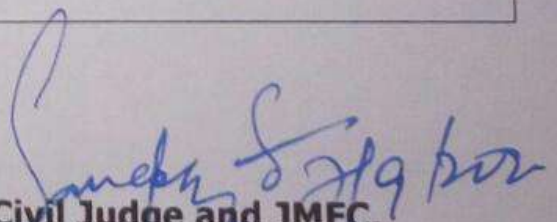
| <b>MORNING SESSION</b>                       |        |         |   |
|--|--------|---------|---|
| <b>HEARING</b>                               |        |         |   |
| <b>Case No.</b>                              |        |         | <b>Plaintiff / Defendants Name</b>            |
| 1.   | O.S.   | 1637/06 | - Ramakka V/s. P. Chinnappa                   |
| 2.   | O.S.   | 251/08  | - Muninarasamma V/s. Narayanaswamy            |
| 3.   | O.S.   | 944/08  | - Narayanamma V/s. Basavaraja                 |
| 4.   | O.S.   | 587/13  | - Bhagyamma V/s. Basavaraja                   |
| 5.   | O.S.   | 1994/07 | - Anjanappa V/s. Anitha                       |
| 6.   | O.S.   | 582/09  | - Naveen Kumar V/s. Narasimhaiah              |
| 7.   | O.S.   | 447/13  | - Varada Raju V/s. Venkataraju                |
| 8.   | O.S.   | 407/17  | - Venkataramanappa V/s. Muniyappa             |
| 9.   | O.S.   | 943/15  | - Ramesh V/s. Dyavamma                        |
| 10.  | O.S.   | 390/15  | - Subbamma V/s. Muniyappa                     |
| 11.  | Misc.  | 11/16   | - Akkayamma V/s. Gowramma                     |
| 12.  | F.D.P. | 5/17    | - Sharadamma V/s. Muniyappa                   |
| 13.  | Ex.    | 9/19    | - Ashalatha V/s. Suresh                       |
| 14.  | O.S.   | 586/09  | - Nagamani V/s. Narayanamma                   |
| 15.  | O.S.   | 1652/06 | - Anjinamma V/s. Byramma                      |
| <b>AFTERNOON SESSION</b>                     |        |         |   |
| 16.  | O.S.   | 282/08  | - Manjamma V/s. Ashwathappa                   |
| 17.  | O.S.   | 620/09  | - T. Narayanappa V/s. Government of Karnataka |
| 18.  | O.S.   | 472/14  | - H.N. Lakshmaiah V/s. M. Shashidhar          |
| 19.  | O.S.   | 517/13  | - Shakunthala V/s. Channakrishnappa           |
| 20.  | O.S.   | 14/08   | - Shettappa V/s. Gowramma                     |
| 21.  | O.S.   | 1485/06 | - K. Ashokan V/s. Ramaiah                     |
| 22.  | O.S.   | 662/09  | - Syed Peer V/s. Munithayamma                 |
| 23.  | Misc.  | 17/20   | - Manjula V/s. Doddabeerappa                  |
| 24.  | Misc.  | 18/20   | - Munikempamma V/s. Rajanna                   |
| 25.  | Ex.    | 13/19   | - Lakshmana V/s. Munirathnamma                |
| 26.  | O.S.   | 724/15  | - Amaranarayanaswamy V/s. Dyavamma            |
| 27.  | Misc.  | 4/16    | - Chandrachari V/s. Kalachari                 |
| <b>New Suits - Plaintiff/Defendants Name</b> |        |         |   |
| 28.  | O.S.   | 624/20  | - Sumalatha V/s Narayanaswamy                 |
| 29.  | M.C.   | 32/20   | - Rajagopal V/s. Manjula                      |
| 30.  | M.C.   | 35/20   | - Goverdhan V/s. Vidyarani                    |

II Addl. SENIOR CIVIL JUDGE & J.M.F.C.,  
Devanahalli.

**NOTE :** All Advocates are requested to strictly follow SOP dated  
24-07-2020 issued by Hon'ble High Court of Karnataka.

**In the Court of Prl. Civil Judge and JMFC, Devanahalli Cause List**  
**Dated 08-09-2020**

| <b>MORNING SESSSION</b>         | <b>AFTERNOON SESSSION</b>       |
|---------------------------------|---------------------------------|
| <b>CIVIL AND CRIMINAL CASES</b> | <b>CIVIL AND CRIMINAL CASES</b> |
| <b><u>HEARING NEW SUIT</u></b>  | <b><u>HEARING NEW SUIT</u></b>  |
| 1. O.S.339/2020                 | 1. O.S.529/2018                 |
| 2. O.S.35/2018                  | 2. O.S.29/2017                  |
| 3.631/2014                      | 3. O.S.251/2017                 |
| 4.C.C 4429/2019                 | 5.Ex. 17/2017                   |
| 5.C.C 3647/2020                 | 6. O.S.307/2018                 |
| 6.C.mis..../20 Nagaraj          | 7. O.S.441/2018                 |
| 7. PCR..../20 Mariyappa         | 9. Ex.22/2018                   |
| 8. PCR..../20 Chetan.H.M        | 10.O.S.611/2018                 |
| 9. PCR..../20 Sowmya.H.M        | 11. O.S.83/2019                 |
| 10.O.S.713/2012                 | 12. O.S.107/2019                |
| 11. O.S.01/2016                 | 13. O.S.109/2019                |
| 12. O.S.09/2016                 | 14. O.S.303/2019                |
| 13. O.S.321/2012                | <b>New Suit</b>                 |
| 14.FDP.04/2016                  | 15. O.S.377/2020                |
| <b>ORders</b>                   |                                 |
| 15.C.mis.340/2019               |                                 |

  
Prl. Civil Judge and JMFC,  
Devanahalli.

**NOTE:** All the advocates are requested to strictly follow SOP dated  
27-08-2020 issued by the Hon'ble High Court of Karnataka.

**In the Court of Addl. Civil Judge and JMFC,**  
**Devanahalli Cause List**  
**Dated 08-09-2020**

| AFTERNOON SESSION<br>CIVIL AND CRIMINAL CASES |
|---|
| <b><u>HEARING</u></b>                         |
| 1. O.S.34/2018                                |
| 2. O.S.798/2011                               |
| 3. Mis.No.12/2013                             |
| 4. C.C.1877/2015                              |
| 5. C.C.4906/2018                              |
| 6. C.C.52/2019                                |
| 7. PCR 48/2019                                |
| 8. PCR 91/2019                                |
| 9. C.C.1898/2019                              |
| 10. C.C.1892/2020                             |
| 11. C.C.4785/2017                             |
| 12. Cr.No.109/2020 (Vijayapura P.S.)          |
| 13. Cr.No.109/2020 (Chikkajala Traffic P.S.)  |
| 14. Cr.No.108/2020 (Chikkajala Traffic P.S.)  |
| 15. PCR 143/2020                              |

**NOTE:** All the advocates are requested to strictly follow SOP dated 27-08-2020 issued by the Hon'ble High Court of Karnataka.

*Yogeshwar*  
7/9/2020  
Addl. Civil Judge and JMFC,  
Devanahalli.